

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 49 (ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.01.2018**

NAME OF THE COMPANY: Mr. Amit Jain & Ors Vs. M/s Faridabad Metal
Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58/59


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Counsel for the Petitioner

For the Respondent(s): Counsel for the Respondent

ORDER

The matter is part heard by the erstwhile Bench. Be listed for directions
on 31st January, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)